Title: Need to provide funds for artificial recharge of ground water in Jammu & Kashmir

CHAUDHARY LAL SINGH (UDHAMPUR): The Ministry of Water Resources, Government of India had directed the State Government of Jammu and Kashmir to formulate and submit required schemes for artificial recharge of Ground Water for revival of Tanks/Ponds/construction of check Dams and roof top rain water harvesting structures. The State Government about four years back submitted these proposals to Central Government. These proposals have been approved by the Government of India but till date Ministry of Water Resources has not provided any funds for the propose.

I urge upon the Government of India to kindly issue necessary directions to concerned authority to provide funds to Jammu and Kashmir Government for implementation of the proposed schemes.